

### Misuse of Quota of Raw Films

8808. SHRI JUGAL MONDAL: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the quota of Raw Films allotted to (i) All-India Pictures, Bombay, (ii) Alankar Chitra, (iii) Anupam Chitra, (iv) Ajanta Arts (v) Associated Film Industries, (P) Ltd., (vi) Arzoo Films, (vii) Ajoy Films, (viii) Ashok Films, (ix) Alpna Films, Bombay, during the last three years;

(b) whether any complaints have been received against these Film companies that they misused and sold their quota of raw films to other Film companies; and

(c) if so, the action taken by Government against each of them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The information is being collected and will be laid on the Table of the House.

### Misuse of Quota of Raw Films

8809. SHRI JUGAL MONDAL: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the quota of Raw Films allotted to the under mentioned Film Companies during the last three years;

(i) Bombay Film Laboratories Pvt. Ltd.,

(ii) Bindu Kala Mandir,

(iii) Bohra Bros.,

(iv) B and C Films,

(v) Chitralok Pvt. Ltd.,

(vi) Cine Deepak Productions,

(vii) Bharat Kala Mandir, Bombay,

(viii) Broadway Pictures;

(b) whether any complaints have been received against these Film Companies that

they have mostly sold their quota of Raw Films to some other Film Companies in black market; and

(c) if so, the action taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The information is being collected and will be placed on the Table of the House.

### Allocation of Quota of Raw Films

8810. SHRI JUGAL MONDAL: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the quota of raw films allotted during the last three years till April, 1969 to film Companies:—

(i) Delux Films;

(ii) Dimple Films;

(iii) Eagle Films;

(iv) Emkay Productions;

(v) East and West Movies;

(vi) Famous Cine Laboratories and Studio Limited;

(vii) Film Yug;

(viii) Filmalaya (P) Ltd.;

(ix) Filmistan (P) Ltd.;

(x) Film Asia;

(xi) Goel Cine Corporation;

(xii) Golden Films; and

(xiii) Geetanjali Pictures;

(b) whether the above film companies had asked Government to increase their quota of raw films during the above period; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). The information is being collected and will be laid on the Table of the House.